

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 666 of 2019

IN THE MATTER OF:

Srei Multiple Asset Investment Trust **...Appellant**

Vs.

IDBI Bank Ltd. & Ors. **...Respondents**

Present: For Appellant: - Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Aditya Sukla, Mr. Shambo Nandy and Ms. Akanksha Kaushik, Advocates.

For Respondents: - Mr. Arun Kathpalia, Senior Advocate with Ms. Misha, Mr. Siddhant Kant, Mr. Eklavya Dwivedi, Ms. Bani Brar and Ms. Jasveen Kaur, Advocates.

O R D E R

04.09.2019— Heard learned counsel for the parties. Judgment reserved.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g